

ITEM NO.72

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (Crl.) No(s). 993/2014

STATE OF U.P

Petitioner(s)

VERSUS

LATOORI & ANR

Respondent(s)

(with appln. (s) for exemption from filing o.t.)

Date : 06/08/2014 This petition was called on for hearing today.

For Petitioner(s)

Mr. C. D. Singh ,Adv.
Mr. Darpan Bhuyon,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Two weeks time, as last chance is given to the learned counsel
for the petitioner to comply with the terms of the office report.
List again on 16.10.2014.

(M K HANJURA)
Registrar

Mg

Signature Not Verified

Digitally signed by
Madhu Grover
Date: 2014.08.08
10:02:15 IST
Reason: